

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub: Establishment – High Court of Andhra Pradesh– Sri C. Purushottam Kumar, Registrar (Enquiries), High Court of Andhra Pradesh – Extension of term of appointment with in-charge of the post of Registrar (Management) – Modified orders – **Issued.**

Read:1.High Court's proceedings ROC.No.61/2019-Estt., dated 20-02-2019.
2.High Court's proceedings ROC. No.386/2019-Estt., dated 30-07-2019.
3.High Court's proceedings ROC. No.82/2020-Estt., dated 07-02-2020.
4.High Court's proceedings ROC. No.82/2020-Estt., dated 27-02-2020.
5. High Court's proceedings ROC. No.82/2020-Estt., dated 30-03-2020.
6. High Court's proceedings ROC. No.82/2020-Estt., dated 29-04-2020.
7. High Court's proceedings ROC. No.82/2020-Estt., dated 01-05-2020.
8. High Court's proceedings ROC. No.80/2020-Estt., dated 07-02-2020.

ORDER : ROC.No.82/2020-Estt., Dated 21.05.2020

As directed, in continuation of the proceedings dated 01-05-2020 (7th cited), the term of appointment of Sri C. Purushottam Kumar, Registrar (Enquiries), High Court of Andhra Pradesh is extended until further orders. He shall also be in-charge of the post of Registrar (Management), High Court of Andhra Pradesh.

Sri C. Purushottam Kumar, Registrar (Enquiries) shall take charge of the post of Registrar (Management) from Smt. G. Sunitha, Registrar (Recruitment), who is holding the post of Registrar (Management), High Court of Andhra Pradesh, vide proceedings 8th cited.


I/c. REGISTRAR GENERAL

To
The Officers – concerned.

Copy to :

1. The Prl. Pvt. Secretary to the Hon'ble the Chief Justice (for placing before the Hon'ble Chief Justice).
2. All the P.Ss to Hon'ble Judges (for placing before their Lordships)
3. All the Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T.-cum-C.P.C.), High Court of Andhra Pradesh.
(with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. All the Officers of the High Court of Andhra Pradesh.
6. All the Section Heads, High Court of Andhra Pradesh.
7. All the Unit Heads in the State of Andhra Pradesh.
8. The Member Secretary, A.P. State Legal Services Authority.
9. The Secretary, A.P. High Court Legal Services Committee.
10. The Metropolitan Sessions Judges, Vijayawada and Visakhapatnam.

11. The Special Judge for Trial of CBI Cases, Visakhapatnam.
12. The Special Judge for SPE & ACB Cases, Vijayawada & Nellore.
13. The Judge, Family Courts, Nellore, Prakasam at Ongole, Srikakulam, Vijayawada, Visakhapatnam, Tirupathi and Kurnool.
14. The Presiding Officers, Labour Courts, Visakhapatnam, Guntur, Ananthapur.
15. The Chairman, Co-operative Tribunal, Vijayawada.
16. The Secretary to Governor for the State of Andhra Pradesh, Raj Bhavan, Vijayawada.
17. The Chief Secretary to Government of Andhra Pradesh, Secretariat, Velagapudi.
18. The Secretary to Government, Law (L.A. & J – Home Courts) Dept., Government of Andhra Pradesh.
19. The Registrar, A.P. Lokayukta, Hyderabad.
20. The Secretary, Bar Council of A.P.
21. The Advocate General, Andhra Pradesh.
22. The Public Prosecutors, High Court of Andhra Pradesh.
23. The Commissioner of Printing Stationery, Government Central Press, Vijayawada (For Publication in Official Gazette).